

Title : Introduction of Food safety and Standards Bill, 2005.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Sir, I beg to move for leave to introduce a Bill to consolidate the laws relating to food and to establish the Food Safety and Standards Authority of India for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate the laws relating to food and to establish the Food Safety and Standards Authority of India for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI SUBODH KANT SAHAY: I introduce **the Bill.

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25.8.05

** Introduced with the recommendation of The President

MR. SPEAKER: There will be no luncheon recess today and we will continue. I will now come to 'matters of urgent public importance'. I will come to Shri Devegowda; but before that, there are two very brief points from two hon. Members. Shri Ajay Maken.